

THE PREVENTION OF BLACKMARKETING AND
MAINTENANCE OF SUPPLIES OF ESSENTIAL
COMMODITIES (AMENDMENT) ACT, 1982

No. 27 OF 1982

[5th August, 1982.]

An Act further to amend the Prevention of Blackmarketing and
Maintenance of Supplies of Essential Commodities Act, 1980.

BE it enacted by Parliament in the Thirty-third Year of the Republic
of India as follows:—

Short
title.

1. This Act may be called the Prevention of Blackmarketing and
Maintenance of Supplies of Essential Commodities (Amendment) Act,
1982.

Amend-
ment of
section 7.

2. In section 7 of the Prevention of Blackmarketing and Maintenance
of Supplies of Essential Commodities Act, 1980, in sub-section (1),—

7 of 1980.

(a) for the words "appropriate Government", the words, brackets
and figures "the appropriate Government or an officer mentioned
in sub-section (2) of section 3, as the case may be," shall be
substituted;

(b) after the words "that Government", the words "or officer"
shall be inserted.